GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 771 TO BE ANSWERED ON 25/07/2025

ALLOTMENT OF LAND TO LANDLESS FAMILIES UNDER PMAY-G

771 Dr. Bhim Singh:

Will the Minister of Rural Development be pleased to state:

- (a) whether under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G), housing assistance is provided only after land is made available to beneficiaries who do not own land;
- (b) whether Government has issued any coordinated policy or guidelines in collaboration with States for allotment of land to landless and homeless families;
- (c) if so, the number of landless families who have been allotted land and sanctioned housing so far; and
- (d) the district-wise details of progress made in this regard in the State of Bihar and whether Government proposes to make this information public?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

- (a): The landless beneficiaries are accorded top priority under the Pradhan Mantri Awaas Yojana Gramin (PMAY-G). Providing land to the landless PMAYG beneficiaries is of utmost importance since they are among the most deserving beneficiaries in the Permanent Wait List of the PMAYG. Under the PMAY-G, as per the provisions of the scheme, the State/ Union Territory (UT) shall ensure that the landless beneficiary is provided land from the government land or any other land including public land (Panchayat common land, community land or land belonging to other local authorities). For the selected land, adequate infrastructure, viz., electricity, road connectivity and availability of drinking water, solid & liquid waste management facilities, may be ensured by the State/UT Government.
- (b) & (c): Since the land is a State subject, the Ministry is not in a position to frame a policy on the matter. However, the Ministry during FY 2021-22 has already requested the States/UTs for constituting a Task force under the chairpersonship of the Chief Secretary concerned with the Secretary (Revenue) and the Secretary, in- charge of Department dealing with the PMAY-G. The State Governments of Bihar,, Odisha, Maharashtra and Tamil Nadu have been implementing schemes for the landless beneficiaries under PMAY-G, which are as under:
 - i. The "Mukhymantri Awaas Sthal Kray Sahayata Yojana" is implemented in the state of Bihar. This scheme provides financial assistance of Rs. 60,000 to eligible beneficiaries for purchasing land to construct their own homes.
 - ii. "Vasundhara scheme" launched by the State Govt. of Odisha aims to provide land rights and housing benefits to the landless poor, slum dwellers, and vulnerable groups in Odisha.

- iii. The "Pandit Deen Dayal Upadhyay Gharkool Jaga Kharedi ArthsahayYojana" of the State Govt. of Maharashtra is providing financial assistance of Rs. 1,00,000 to lanless beneficiaries for the procurement of 500 sq feet land for construction of house under PMAY-G.
- iv. The State Govt of Tamil Nadu is providing land to landless beneficiaries free of cost for construction of house under PMAY-G.

The Ministry in the current phase of PMAY-G (2024-29) is continuously monitoring the provision of land to all landless beneficiaries.

Till date, as per the data entries carried out by the various State Governments on AwaasSoft, a total of 2,68,480 landless beneficiaries have been sanctioned houses under PMAY-G.

(d): The district-wise details of landless beneficiaries and the number of those allotted land in Bihar is given at Annexure.

Annexure reffered toin reply to part (d) of Rajya Sabha UNSTARRED QUESTION NO. 771 to be answered on 25.07.2025.

District-wise details of landless beneficiaries in Bihar

S.No.	District	No. of Landless Beneficiaries	No. of beneficiaries allotted land by the state	Remaining Landless
1	Araria	122	· ·	60
2	Arwal	2	2	0
3	Auranagabad	461	406	55
4	Banka	871	568	303
5	Begusarai	772	535	237
6	Bhagalpur	1,446	1,141	305
7	Bhojpur	123	79	44
8	Buxar	499	150	349
9	Darbhanga	11	2	9
10	Gaya	213	197	16
11	Gopalganj	228	44	184
12	Jamui	28	25	3
13	Jehanabad	49	49	
14	Kaimur (Bhabua)	537	266	271
15	Katihar	2,348	1,373	975
16	Khagaria	542	208	334
17	Kishanganj	33	29	4
18	Lakhisarai	352	10	342
19	Madhepura	143	67	76
20	Madhubani	432	107	325
21	Munger	299	290	9
22	Muzaffarpur	1,240	716	524
	Nalanda	174	139	35
24	Nawada	185	161	24
25	Pashchim Champaran	2,605	1597	1,008
26	Patna	1277	89	1,188
27	Purbi Champaran	95	57	38
28	Purnia	368	310	58
29	Rohtas	2,147		
30	Saharsa	20	17	
31	Samastipur	949	809	
32	Saran	3,204		3,203
33	Sheikhpura	39		9
34	Sheohar	29	21	
35	Sitamarhi	262		
36	Siwan	40		
37	Supaul	539		
38	Vaishali	330		
Total		23,014	11,729	
